

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN):

(a) Yes.

(b) and (c). The Farmers' Forum is a private (non-Government) organisation and is a registered body under the Registration of Societies Act, 1860. In March 1955, the I.C.A.R. sanctioned an amount of Rs. 1,65,000 as grant to the Farmers' Forum to be expended on:

- (i) All India Conventions;
- (ii) Secretariat Organisation;
- (iii) Regional Conventions; and
- (iv) Publicity, seminars and miscellaneous.

This amount had been spent by the Forum by the end of December 1956. No Government grant has yet been given to the Farmers' Forum for the Convention held by the Forum in March 1957. The Secretary, Farmers' Forum has stated that the cost incurred on the Convention was Rs. 49,650:41.

#### DECLARATION OF NEW TOURIST CENTRES

90. SHRI M. VALIULLA: Will the Minister for TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether Government have declared any new tourist centres in the year 1956-57; and

(b) if so, which are those centres?

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): (a) No.

(b) Does not arise.

#### RECOMMENDATIONS OF OILSEEDS CRUSHING INDUSTRY INQUIRY COMMITTEE

91. SHRI M. VALIULLA: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) whether all the recommendations of the Oil-seeds Crushing Industry Inquiry Committee have been accepted by Government; and

(b) if not, which of those recommendations have not been accepted and for what reasons?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN):

(a) Not yet.

(b) A statement indicating the present position is appended. [See Appendix XVII, Annexure No. 23.]

#### ASSISTANCE TO MYSORE FOR RURAL AND URBAN WATER SUPPLY SCHEMES UNDER THE SECOND FIVE YEAR PLAN

92. SHRI M. VALIULLA: Will the Minister for HEALTH be pleased to state:

(a) what is the total amount of money proposed to be given to the Government of Mysore under the Second Five Year Plan for rural and urban water supply schemes; and

(b) how much of this amount will be in the form of (i) grant-in-aid and (ii) loan?

THE MINISTER FOR HEALTH (SHRI D. P. KARMARKAR): (a) and (b). A sum of Rs. 290 lakhs is proposed to be given to the Government of Mysore as loan for their urban water supply schemes including that of Bangalore Corporation during the Second Five Year Plan period.

As the entire provision for rural water supply and sanitation programme is made in the State Plans, no allotment of grant-in-aid for the rural schemes has been made on the Second Plan basis. A sum of Rs. 25 lakhs has however been earmarked for payment as grant-in-aid to Mysore Government during 1957-58 for their rural water supply and sanitation schemes.

#### VILLAGES AND RURAL POPULATION TO BE COVERED BY COMMUNITY DEVELOPMENT AND NATIONAL EXTENSION SERVICE BLOCKS IN 1957-58

93. SHRI M. VALIULLA: Will the Minister for COMMUNITY DEVELOPMENT be pleased to state the total

number of villages and the rural population in each State which will be covered by the Community Development and National Extension Service Blocks during the year 1957-58?

THE MINISTER FOR COMMUNITY DEVELOPMENT (SHRI S. K. DEY): A statement containing the requisite information is laid on the Table.

**STATEMENT**

*The approximate number of Villages and population expected to be covered under the National Extension Programme during 1957-58*

| State                         | Villages | Population<br>(Million) |
|-------------------------------|----------|-------------------------|
| Andhra . . . . .              | 6500     | 4.21                    |
| Assam . . . . .               | 2100     | 1.10                    |
| Bihar . . . . .               | 7900     | 4.89                    |
| Bombay . . . . .              | 9700     | 6.12                    |
| Kerala . . . . .              | 2000     | 1.32                    |
| Madhya Pradesh . . . . .      | 7200     | 4.35                    |
| Madras . . . . .              | 4300     | 2.83                    |
| Mysore . . . . .              | 3500     | 2.31                    |
| Orissa . . . . .              | 5000     | 3.26                    |
| Punjab . . . . .              | 3500     | 2.31                    |
| Rajasthan . . . . .           | 2700     | 1.74                    |
| Uttar Pradesh . . . . .       | 14800    | 9.78                    |
| West Bengal . . . . .         | 4200     | 2.77                    |
| Jammu and Kashmir . . . . .   | 1000     | 0.66                    |
| Delhi . . . . .               | 100      | 0.07                    |
| Himachal Pradesh . . . . .    | 200      | 0.13                    |
| Manipur . . . . .             | 200      | 0.09                    |
| Tripura . . . . .             | 200      | 0.09                    |
| N.E.F. . . . .                | 120      | 0.04                    |
| Andaman and Nicobar . . . . . | 92       | 0.03                    |

N.B.—According to the phased programme of allotment proposed by State Governments, 757 blocks are proposed to be allotted to the States in 1957-58. Against this, 300 blocks including 38 special multipurpose tribal blocks have already been allotted in April 1957. The balance of 457 blocks will be allotted in October 1957, subject to the availability of trained extension personnel and other relevant factors. A block on an average covers about 100 villages and 66,000 population except in Hilly and Tribal areas where the coverage is about 25,000.

**ESTABLISHMENT OF RAILWAY TOOLS FACTORY**

94. SHRI M. VALIULLA: Will the Minister for RAILWAYS be pleased to state:

(a) whether all the tools required for Railways are now purchased in India from Indian factories;

(b) what is the amount spent on the purchase of these tools in each year from 1950 onwards; and

(c) whether there is any proposal to set up a railway tools factory; if so, when and at what cost?

THE DEPUTY MINISTER FOR RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) No. But a fairly large proportion are being made in the country and indigenous production is increasing rapidly.

(b) Information is being collected and will be placed on the Table of the Sabha in due course.

(c) No. But each major Railway Workshop manufactures a substantial portion of its requirements of cutting tools.

**RECOMMENDATION OF KARVE COMMITTEE REGARDING RICE MILLING**

95. SHRI M. VALIULLA: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) whether the recommendation of the Karve Committee that no new sheller or combined sheller-huller mills or huller mills or single hullers should be allowed to be set up has been accepted by Government; and

(b) whether the State Governments have also accepted this recommendation; if so, which are those State Governments?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a) and (b). The recommendations of the Karve Committee in regard to rice milling are under consideration at present along with the recommendations of the Rice Milling Committee.